

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

07.02.2012

CP 07/2012 (OA No.58/2009)

Mr. Praveen Balwada, Counsel for applicant.

Mr. T.P. Sharma, Advocate, who is present in the court, is directed to accept notices in this case.

Upon perusal of the averments made in the Contempt Petition, it reveals that similar controversy as involved in this Contempt Petition. Contempt Proceedings has been stayed by the Hon'ble Supreme Court vide its order dated 03.02.2012 passed in SLP (Civil) No. 1250/2012.

In view of the interim order dated 03.02.2012, the present Contempt Petition stands dismissed subject to the final outcome of the SLP pending before the Hon'ble Supreme Court.

*Noted
Recd notice
Anil Kumar
17/1/12*

Anil Kumar
(Anil Kumar)
Member (A)

ahq

K.S.Rathore
(Justice K.S.Rathore)
Member (J)